

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 478/TT/2014

Subject : Truing up of transmission tariff for 2009-14 tariff period and determination of transmission tariff for 2014-19 tariff period for 80 MVAR Bus Reactor at Kaithal Sub-station under Northern Region system strengthening scheme-XIX of Northern Region.

Date of Hearing : 27.1.2016

Coram : Shri A.S. Bakshi, Member
Dr. M.K. Iyer, Member

Petitioner : Power Grid Corporation of India Limited

Respondents : Rajasthan Rajya Vidyut Prasaran Nigam Ltd. and 16 others

Parties present: Shri S. S. Raju, PGCIL
Shri Anshul Garg, PGCIL
Shri Jasbir Singh, PGCIL
Shri M. M. Mondal, PGCIL
Shri S. K. Venkatesan, PGCIL
Shri Rakesh Prasad, PGCIL
Smt. Sangeeta Edwards, PGCIL
Shri Subhash C. Taneja, PGCIL

Record of Proceedings

The representative of the petitioner submitted that:-

- a) The instant petition has been filed for truing up of transmission tariff for 2009-14 tariff period and determination of transmission tariff for 2014-19 tariff period for 80 MVAR Bus Reactor at Kaithal Sub-station under Northern Region system strengthening scheme-XIX of Northern Region.
 - b) The transmission charges for the asset was approved by the Commission vide Order dated 25.4.2012 in Petition No. 69/TT/2011.
 - c) The petitioner has claimed total additional capitalization of ₹125.71 lakh for 2009-14 tariff period. No additional capital expenditure has been claimed for 2014-19 tariff period.
2. The Commission directed the petitioner to submit RCE on affidavit by 12.2.2016. The Commission directed that the above information should be



filed within the specified date, failing which the matter would be decided on the basis of the information already available on record.

3. Subject to the above, order in the petition was reserved.

By order of the Commission

sd/-

V. Sreenivas
Dy. Chief (Law)

